

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN & CHILD DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO: 298**  
TO BE ANSWERED ON 30.03.2022

**HUGE GAP BETWEEN SANCTIONED AND OPERATIONAL AWCS AND MAWCS**

\*298. DR. KANIMOZHI NVN SOMU:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether there is a huge gap between the number of sanctioned and operational Anganwadi Centres (AWCs) and Mini-Anganwadi Centres (MAWCs) in the country during last three years;
- (b) if so, the details thereof and the reasons therefor, State-wise/UT-wise;
- (c) whether a large proportion of the said Centres are operating/running from rented buildings/semi-pucca buildings/open/partially covered spaces and do not have basic amenities such as toilets, potable water, separate kitchen, medicine kits, etc.;
- (d) if so, the number of such centres in the country, State-wise/UT-wise; and
- (e) the steps taken to provide them the basic facilities?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): A Statement is laid on the Table of the House.

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**Statement referred to in reply to Part (a) to (e) of Rajya Sabha Starred Question No.298 by Dr. Kanimozhi Nvn Somu to be answered on 30.03.2022 regarding “Huge gap between sanctioned and operational AWCs and MAWCs”.**

(a) & (b) State/UT-wise number of sanctioned and operational Anganwadi Centres (AWCs) during the last three years is at Annexure-I.

(c) & (d) As on 30.06.2021, out of the total 1389110 operational AWCs, 1255675 AWCs are running in pucca buildings, 164783 AWCs do not have drinking facilities and 286310 AWCs do not have toilet facilities. State/UT-wise number of AWCs operating from pucca/semi-pucca government/rented buildings alongwith number of AWCs without drinking water facilities and toilet facilities is at Annexure-II.

(e) The following steps have been taken for development of infrastructure at AWCs:

- i. Revised joint guidelines were issued by Ministries of Women & Child Development, Rural Development and Panchayati Raj for construction of 4 lakh AWC buildings across the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in convergence with Anganwadi Services (ICDS Scheme);
- ii. Under Swachhta Action Plan, Rs.10,000/-per AWC is provided for drinking water facilities and Rs.12,000/-per AWC for toilet facilities;
- iii. Grants are sanctioned for purchase of water filter, furniture, equipment, etc;
- iv. Anganwadi Workers (AWWs) have been provided with Smart Phones for efficient service delivery;
- v. Streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and Monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition

Recently, the Anganwadi Services Scheme has been subsumed under Saksham Anganwadi and Poshan 2.0. Under Saksham Anganwadi and Poshan 2.0, 2 lakh AWCs @ 40,000 AWCs per year would be strengthened, upgraded and rejuvenated for improved nutrition delivery including Poshan Vatikas for stimulating the creative, social, emotional, cognitive and intellectual development of children under 6 years of age in convergence with education development programmes, providing/adding more services with better infrastructure including internet/wifi connectivity, LED screens, water purifier/installation of RO Machine and Early Childhood Care and Education with smart learning aids, audio-visual aids and child friendly learning equipments.

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**Annexure-I**

Annexure referred in reply to Part (a) & (b) of Rajya Sabha Starred Question No.298 for answer on 30.03.2022 regarding "Huge gap between sanctioned and operational AWCs and MAWCs" asked by Dr. Kanimozhi Nvn Somu indicating State/UT-wise number of sanctioned and operational Anganwadi Centres (AWCs) during the last three years

S. No	State/UTs	As on 31-03-2019		As on 31-03-2020		As on 31-03-2021	
		Sanctioned	Operational	Sanctioned	Operational	Sanctioned	Operational
1	Andhra Pradesh	55607	55607	55607	55607	55607	55607
2	Arunachal Pradesh	6225	6225	6225	6225	6225	6225
3	Assam	62153	62153	62153	62153	62153	62153
4	Bihar	115009	99583	115009	106953	115009	111468
5	Chhattisgarh	52474	51215	52474	51455	52474	51583
6	Goa	1262	1262	1262	1262	1262	1262
7	Gujarat	53029	53029	53029	53029	53029	53029
8	Haryana	25962	25962	25962	25962	25962	25962
9	Himachal Pradesh	18925	18925	18925	18925	18925	18925
10	Jharkhand	38432	38432	38432	38432	38432	38432
11	Karnataka	65911	65911	65911	65911	65911	65911
12	Kerala	33318	33244	33318	33244	33318	33244
13	Madhya Pradesh	97135	97135	97135	97135	97135	97135
14	Maharashtra	110486	110219	110486	110219	110486	110219
15	Manipur	11510	11510	11510	11510	11510	11510
16	Meghalaya	5896	5896	5896	5896	5896	5896
17	Mizoram	2244	2244	2244	2244	2244	2244
18	Nagaland	3980	3980	3980	3980	3980	3980
19	Odisha	74154	72587	74154	72587	74154	72587
20	Punjab	27314	27279	27314	27295	27314	27304
21	Rajasthan	62010	61974	62010	61974	62010	61974
22	Sikkim	1308	1308	1308	1308	1308	1308
23	Tamil Nadu	54439	54439	54439	54439	54439	54439
24	Telangana	35700	35634	35700	35634	35700	35634
25	Tripura	10145	9911	10145	9911	10145	9911
26	Uttar Pradesh	190145	187997	190145	188229	190145	189309
27	Uttarakhand	20067	20067	20067	20067	20067	20067
28	West Bengal	119481	116107	119481	116753	119481	117076
29	A & N Islands	720	720	720	720	720	720
30	Chandigarh	450	450	450	450	450	450
31	Dadra & N Haveli and Daman & Diu	302	302	302	302	409	409
		107	107	107	107		
32	Delhi	10897	10897	10897	10897	10897	10897
33	Jammu & Kashmir	31938	29599	30765	28460	30765	28460
34	Ladakh	During the period including with J & K		1173	1139	1173	1140
35	Lakshadweep	107	107	107	107	107	107
36	Puducherry	855	855	855	855	855	855
<b>All India</b>		<b>1399697</b>	<b>1372872</b>	<b>1399697</b>	<b>1381376</b>	<b>1399697</b>	<b>1387432</b>

## Annexure-II

Annexure referred in reply to Part (c) & (d) of Rajya Sabha Starred Question No.298 for answer on 30.03.2022 regarding "Huge gap between sanctioned and operational AWCs and MAWCs" asked by Dr. Kanimozhi Nvn Somu indicating State/UT-wise number of AWCs operating from pucca/semi- pucca government/rented buildings alongwith number of AWCs without drinking water facilities and toilet facilities

S. No.	State/UT	No. of operational AWCs	No. of AWCs for which data is available	Govt. Building		Rented Building		AWCs not having Drinking Water Facility	AWCs not having Toilet Facility
				Pucca	Semi-pucca	Pucca	Semi-pucca		
1	Andhra Pradesh	55607	55607	31642	5	23763	197	0	14731
2	Arunachal Pradesh*	6225	6225	0	5801	0	424	0	5767
3	Assam	61715	61715	51167	244	10304	0	19991	22819
4	Bihar	112094	111468	37769	0	46734	26965	0	0
5	Chhattisgarh	51586	51586	42728	131	2893	5834	3725	4151
6	Goa	1262	1262	516	1	743	2	0	0
7	Gujarat	53029	53027	46104	0	6923	0	2294	1562
8	Haryana	25962	25962	20063	0	5899	0	300	2613
9	Himachal Pradesh	18925	18925	8981	355	8156	1433	45	155
10	Jharkhand	38432	38430	26172	33	5205	7020	11314	12883
11	Karnataka	65911	65911	47265	6714	9254	2678	11549	13518
12	Kerala	33115	33115	25706	26	7369	14	3921	353
13	Madhya Pradesh	97135	97135	70887	677	21095	4476	5185	3117
14	Maharashtra*	109832	109832	71992	7042	27710	3088	27215	53496
15	Manipur	11510	11510	1239	4186	235	5850	5272	6493
16	Meghalaya	5896	5896	5230	185	481	0	2204	309
17	Mizoram	2244	2244	2244	0	0	0	189	189
18	Nagaland*	3980	3980	224	2986	60	710	525	2326
19	Odisha	73172	73172	68315	0	4857	0	0	40444
20	Punjab	27304	27304	24378	0	2926	0	0	2536
21	Rajasthan*	61625	61625	51072	0	10553	0	12676	29098
22	Sikkim	1308	1308	1032	0	276	0	0	2
23	Tamil Nadu	54439	54439	39344	7867	4320	2908	11912	7899
24	Telangana	35580	35580	21020	2134	8502	3924	1870	18072
25	Tripura	9911	9911	9621	0	290	0	809	1639
26	Uttar Pradesh*	189309	188982	174052	0	14930	0	6393	12891
27	Uttarakhand*	20048	20048	12560	0	7460	28	3399	3594
28	West Bengal	119481	119481	80252	18478	17289	3462	30857	20884
29	A & N Islands	719	719	486	40	166	27	0	46
30	Chandigarh	450	450	214	0	236	0	0	0
31	Dadra & N Haveli & Daman and Diu	405	405	281	0	70	54	0	0
32	Delhi	10755	10755	55	3	10685	12	0	1
33	Jammu & Kashmir	28078	28078	830	0	21450	5798	2681	4596
34	Ladakh*	1140	1140	359	@4	115	662	388	51
35	Lakshadweep*	71	71	71	0	0	0	0	0
36	Puducherry	855	855	414	0	441	0	69	75
<b>TOTAL ==&gt;&gt;</b>		<b>1389110</b>	<b>1388153</b>	<b>974285</b>	<b>56912</b>	<b>281390</b>	<b>75566</b>	<b>164783</b>	<b>286310</b>

\* Data has been taken for MPR, June 2021 as APIP data is not available.

@ AWCs in Open Space as these AWCs are for Nomadic population.